

By Speed Post

F.No.A-12021/22/2008-Ad-VII
Government of India
Ministry of Finance
Department of Revenue
Central Board of Direct Taxes

New Delhi, Dated the 29th Sept. 2008.

MEMORANDUM

Subject:- Combined Matric Level Examination, 2006- Recruitment of Steno Grade III in CBDT - Charge-wise allocation of recommended candidates for appointment –Exercise of options –regarding.

The undersigned is directed to refer to the captioned subject and to say that Staff Selection Commission has recommended 118 candidates for appointment to the post of Steno Gr. III in CBDT. The Competent Authority has decided to make Region/Charge wise allocation of the candidates on merit-cum-preference basis. He/She is therefore directed to indicate/exercise his/her preferences in the enclosed proforma, duly filled/completed in all respect immediately by speed post or Currier to the following address, so as reach it within 21 days from the date of issue of this letter.

**Under Secretary (Ad-VII)
Department of Revenue, CBDT,
Room No. 608, 'B' Wing, Hudco Vishala Building,
Bhikhaji Coma Place,
R.K.Puram, New Delhi -110066.**

2. Candidate is cautioned that if, for any reason, he/she fails or does not indicate his/her preferences in said FORMAT by within the stipulated period, the Region/Charge will be allotted to him/her, at the discretion of the authority and no request for change of allotted Region will be entertained by the Board subsequently.

(R.P.Singh)

Under Secretary to the Govt. of India

**To,
All candidates (by name)**

Copy to :- Shri Neeraj. Addl.DIT, O/o the DIT (Systems) with a request to display this memorandum as well as list of candidates recommended by the SSC for appointment only official web-side/ Income Tax Department.

OPTION FORM FOR STENO GRADE-III IN THE CBDT

S.No.	Alphabet Code	Name of Cadre Control Region	Areas under the Cadre Control	
1.	A	Ahmedabad	State of Gujarat	
2.	B	Bangalore	States of Karnataka and Goa	
3.	C	Bhopal	States of Madhya Pradesh and Chattisgarh	
4.	D	Bhubaneswar	State of Orissa	
5.	E	Chandigarh	States of Punjab, Haryana, Himachal Pradesh, J&K and UT of Chandigarh	
6.	F	Chennai	States of Tamil Nadu and UT of Pondicherry	
7.	G	Delhi	State of Delhi	
8.	H	Guwahati	States of Assam, North East India	
9.	I	Hyderabad	State of Andhra Pradesh	
10.	J	Jaipur	State of Rajasthan	
11.	K	Kanpur	State of Uttar Pradesh(West) and Uttarakhand	
12.	L	Kochi	State of Kerala	
13	M	Kolkata	State of West Bengal, Sikkim and UT of Andaman & Nicobar Islands	
14.	N	Lucknow	State of Uttar Pradesh (East)	
15.	O	Mumbai	Municipality of Greater Mumbai (excluding Marathawad & Vidarbha)	
16.	P	Nagpur	State of Maharashtra (Vidarbha region only)	
17	Q	Patna	States of Bihar & Jharkhand	
18	R	Pune	State of Maharashtra (excluding areas under Mumbai & Nagpur regions)	

Signature of the candidate

Name: _____

Roll No. _____

Rank No. _____

Address _____

Contract No. (if any) _____